

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1285
ANSWERED ON:30.11.2012
ISLAMIC BANKING IN INDIA
Chitthan Shri N.S.V.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to set up Islamic Banking in India;
- (b) if so, the details thereof;
- (c) whether Reserve Bank of India (RBI) has suggested to the Government to restructure or amend the laws to allow Islamic Banking in India; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): The Reserve Bank of India (RBI) has not sent any proposal to set-up Islamic Banking in India. RBI is of the view that the Sharia compliant banking services may be introduced in the country only after putting in a place an appropriate legal, regulatory and supervisory framework.